

November 4, 2010

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s. Ramajyoti Credit & Investment Private Limited	10129, Aggarwal Bhawan, Opp. Filmistan Cinema, East Park Road, New Delhi-110005	B-14.03018 dated April 12, 2004	September 23, 2010
2.	M/s Mohanmeet Leasing Private Limited	396, Main Mathura Road, Badarpur, New Delhi- 110044	14.00523 dated March 21, 1998	September 22, 2010

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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